

Hon'ble the Chief Justice, Hon'ble chairperson and Hon'ble Member of Computerisation Committee in High Court of H.P., appreciate the efforts of the Presiding Officers and staff of all the Courts of learned District & Sessions Judges, Bilaspur, Chamba, Hamirpur, Kinnaur at Rampur, Kullu, Mandi, Sirmaur at Nahan and Una, learned Additional District & Sessions Judges, Bilaspur at Ghumarwin, Chamba, Hamirpur, Kullu, Shimla-II, camp at Rohru, Sirmaur at Nahan, and Una-I , learned Civil Judges (Sr. Division) - cum - Chief Judicial Magistrates, Bilaspur, Chamba, Kullu, Sirmaur at Nahan, Courts of learned Civil Judge (Sr. Division)-cum- Additional Chief Judicial Magistrate, Court No. 1, Hamirpur, Court No. 1, Ghumarwin, Court No. 1, Kangra, Court No. 1, Paonta Saheb and learned Civil Judges (Jr. Divn.)-cum-JMICs, Bilaspur, Court Nos. II & III, Ghumarwin, Courts No. 2 to 4, Hamirpur, Court No. II, Kangra, Jawali, Court No. II, Palampur, Manali (Kullu), Jogindernagar, (Mandi), Nahan, and Courts No. 2 and 3, Amb (Una) for maintaining zero level of undated cases on NJDG as on 20.11.2015.